

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 320

IA-441/2021

In

IB-1097(ND)/2020

IN THE MATTER OF:

Volkswagen Finance Pvt Ltd

Vs.

Tarun Kapoor

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 03.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Kamal Agarwal Resolution Professional

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.07.2023.**

Sd/-

(Court Officer)